COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 50 OF 2017

Dated: 4th December, 2017

In the matter of:

New Usha Nagar Co-Operative Housing Society Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench did not assemble today. List the matter on 20.12.2017

COURT MASTER